File No.1-1715/FSSAI/Imports/2017 (Pt. 1)

Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety and Standards Act, 2006)
(Imports Division)

FDA Bhawan, Kotla Road, New Delhi - 110002

Dated, 21 July, 2025

Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to FSSAI Notification of even no. 1-1715/FSSAI/Imports/2017 (Pt.1) dated 7th November 2024 (copy attached) issued in this regard, wherein it has now been decided to notify Authorised Officers at additional food import entry points as mentioned below for food import clearance till further orders.

S. No.	Port Name	Port Code	State/UT	Authorised Officer
1.	Jubilant SEZ, Vilay GIDC, Bharuch	vat INBHC6	Gujarat	Superintendent/Appraiser/Inspector/Examiner
2.	HBS SEZ Pand Bharuch	oli, INPAO6	Gujarat	Superintendent/Appraiser/Inspector/Examiner
3.	Bhubaneswar A Cargo, Bhubaneswar	Air INBBI4	Orissa	Superintendent/Appraiser/Inspector/Examiner

(Sh. G. Kamala Vardhana Rao)

CEO, FSSAI

Email: ceo@fssai.gov.in

To:- (For information and necessary action)

- 1. All Stakeholders for information and compliance.
- 2. The Director General, DGFT, for notification as food import entry points
- MD & CEO NSDL for integration to the SEZ- ICBPL for the referral of food BOEs for FSSAI clearance
- 4. The Additional Director General, Risk Management Division, CBIC
- 5. Director(Customs), CBIC
- 6. Commissioner (Single window project, CBIC)
- 7. Director, Eastern/Western Region Office, FSSAI
- 8. The Deputy Commissioner of Customs, Kandla SEZ

- 1. Executive Director (HR), FSSAI
- 2. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI
- 3. CITO, FSSAI-HQ (For uploading on the FSSAI Website)

फ़ाइल संख्या 1-1715/एफएसएसएआई/आयात/2017 (Pt. 1) भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)

(आयात प्रभाग)

एफडीए भवन, कोटला रोड, नई दिल्ली - 110002

दिनांक, 21 जूलाई, 2025

अधिसूचना

विषय: एफएसएस अधिनियम 2006 की धारा 25 के साथ पठित धारा 47 (5) और एफएसएस (आयात) विनियम 2017 के विनियम 13 (1) के तहत प्राधिकृत अधिकारी की अधिसूचना।

एफएसएसएआई की अधिसूचना क्र. 1-1715/एफएसएसएआई/आयात/2017 (Pt. 1) दिनांक 07 नवम्बर 2024 (प्रतिलिपि संलग्न) इस संबंध में जारी में आंशिक संशोधन, जिसमें अब आगे खाद्य आयात मंजूरी के लिए नीचे उल्लिखित अतिरिक्त खाद्य आयात प्रवेश पर बिंदुओं आगामी आदेश तक निम्नलिखित प्राधिकृत अधिकारियों को अधिसूचित करने का निर्णय लिया गया है।

क्रम संख्या	पोर्ट नाम	पोर्ट कोड	राज्य/संघ राज्य क्षेत्र	प्राधिकृत अधिकारी
1.	जुबिलेंट एसईजेड, विलायत जीआईडीसी, भरूच	INBHC6	गुजरात	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक
2.	एचबीएस एसईजेड पनोली, भरुच	INPAO6	गुजरात	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक
3.	भुबनेश्वर , एअर पोर्ट कार्गो, भुबनेश्वर	INBBI4	उडीसा	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक

(श्री जी. कमला वर्धन राव,)

्सीईओ, एफएसएसएआई

ईमेल: ceo@fssai.gov.in

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

1. सभी हितधारकों को सूचना एवं अनुपालन हेतु।

2. महानिदेशक, डीजीएफटी को खाद्य आयात प्रवेश बिंदु के रूप में अधिसूचना हेतु

- 3.एनएसडीएल के एमडी और सीईओ , एफएसएसएआई मंजूरी के लिए खाद्य बीओई के रेफरल के लिए के लिए
- 4. अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
- 5. निदेशक (सीमा शुल्क), सीबीआईसी
- 6. आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
- 7. निदेशक पूर्वी/पश्चिमी क्षेत्र कार्यालय, एफएसएसएआई
- 8. सीमा शुल्क उपायुक्त, कांडला एसईजेड

प्रतिलिपि:-

- 1. कार्यकारी निदेशक (एचआर), एफएसएसएआई
- 2. कार्यकारी निदेशक (नियामक अनुपालन, टीआईसीडी, क्षेत्रीय कार्यालय), एफएसएसएआई)
- 3. सीआईटीओ, एफएसएसएआई-मुख्यालय (एफएसएसएआई वेबसाइट पर अपलोड करने के लिए)

FileNo.1-1715/FSSAI/Imports/2017 (Pt. 1)

Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety and Standards Act, 2006)
(Imports Division)

FDA Bhawan, Kotla Road, New Delhi - 110002

Dated, November, 2024

Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to FSSAI Notification of even no. 1-1715/FSSAI/Imports/2017 (Pt.1) dated 03rd September 2024 (copy attached) issued in this regard, wherein it has now been decided to notify Authorised Officers at additional food import entry points as mentioned below for food import clearance till further orders.

S. No.	Port Name	Port Code	State/UT	Authorised Officer	
	SEZ-MEPZ SPECIAL ECONOMIC ZONE, CHENNAI		Tamil Nadu	Shri S. Pandiyaraja, Joint Director, Southern Region office FSSAI.	
2.	ICD Raipur	INRAI6	Chhattisgarh	Superintendent/Appraiser/Inspector/Examiner	

(Sh. G. Kamala Vardhana Rao)

CEO, FSSAI

Email: ceo@fssai.gov.in

To:- (For information and necessary action)

- 1. All Stakeholders for information and compliance.
- 2. The Director General, DGFT for notification as food import entry points
- 3. Additional Director General (ICEGATE for integration of MEPZ SPECIAL ECONOMIC ZONE, CHENNAI in ICEGATE and FICS to the referral of food BOEs for FSSAI clearance.
- 4. Additional Director General (Systems) <u>akhil.khatri@icegate.gov.in</u> for information and needful action
- MD & CEO NSDL for integration to the SEZ- ICBPL for the referral of food BOEs for FSSAI clearance
- 6. The Additional Director General, Risk Management Division, CBIC
- 7. Director(Customs), CBIC
- 8. Commissioner (Single window project, CBIC)
- 9. Director Southern Region Office, FSSAI
- 10. The Deputy Commissioner of Customs, MEPZ SEZ
- 11. Shri S. Pandiyaraja, Joint Director, Southern Region office FSSAI.

- 4. Executive Director (HR), FSSAI
- 1. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI
- 2. CITO, FSSAI-HQ (For uploading on the FSSAI Website)

फ़ाइल संख्या 1-1715/एफएसएसएआई/आयात/2017 (Pt. 1)

भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण

(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)

(आयात प्रभाग)

एफडीए भवन, कोटला रोड, नई दिल्ली - 110002

दिनांक, 🗗 नवम्बर, 2024

अधिसूचना

विषय: एफएसएस अधिनियम 2006 की धारा 25 के साथ पठित धारा 47 (5) और एफएसएस (आयात) विनियम 2017 के विनियम 13 (1) के तहत प्राधिकृत अधिकारी की अधिसूचना।

एफएसएसएआई की अधिसूचना क्र. 1-1715/एफएसएसएआई/आयात/2017 (Pt. 1) दिनांक 03 सितम्बर 2024 (प्रतिलिपि संलग्न) इस संबंध में जारी में आंशिक संशोधन, जिसमें अब आगे खाद्य आयात मंजूरी के लिए नीचे उल्लिखित अतिरिक्त खाद्य आयात प्रवेश पर बिंदुओं आगामी आदेश तक निम्नलिखित प्राधिकृत अधिकारियों को अधिसृचित करने का निर्णय लिया गया है।

क्रम संख्या	पोर्ट नाम	पोर्ट कोड	राज्य/संघ राज्य क्षेत्र	प्राधिकृत अधिकारी
1.	SEZ-MEPZ चेन्नई	INMAA6	तमिलनाडु	श्री एस. पांडियाराजा, संयुक्त निदेशक, दक्षिणी क्षेत्र कार्यालय FSSAI
2.	आईसीडी रायपुर	INRAI6	छत्तीसगढ़	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक

(श्री जी. कमला वर्धन राव,)

्सीईओ, एफएसएसएआई

ईमेल: ceo@fssai.gov.in

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

- 1. सभी हितधारकों को सूचना एवं अनुपालन हेतु।
- 2. महानिदेशक, डीजीएफटी को खाद्य आयात प्रवेश बिंदु के रूप में अधिसूचना हेतु
- 3. अतिरिक्त महानिदेशक (आईसीईजीएटीई) SEZ-MEPZ विशेष आर्थिक क्षेत्र, चेन्नई को आईसीईजीएटीई और एफआईसीएस में एकीकरण के लिए एफएसएसएआई मंजूरी के लिए खाद्य बीओई के रेफरल के लिए।
- 4. अतिरिक्त महानिदेशक (सिस्टम) akhil.khatri@icegate.gov.in सूचना एवं आवश्यक कार्रवाई हेतु
- 5. एनएसडीएल के एमडी और सीईओ , एफएसएसएआई मंजूरी के लिए खाद्य बीओई के रेफरल के लिए के लिए
- 6. अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
- 7. निदेशक (सीमा शुल्क), सीबीआईसी
- 8. आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
- 9. निदेशक दक्षिणी क्षेत्र कार्यालय, एफएसएसएआई
- 10. सीमा शुल्क उपायुक्त, एमईपीजेड एसईजेड
- 11. श्री एस. पांडियाराजा, संयुक्त निदेशक, दक्षिणी क्षेत्र कार्यालय एफएसएसएआई

प्रतिलिपि:-

- 1. कार्यकारी निदेशक (एचआर), एफएसएसएआई
- 2. कार्यकारी निदेशक (नियामक अनुपालन, टीआईसीडी, क्षेत्रीय कार्यालय), एफएसएसएआई
- 3. सीआईटीओ, एफएसएसएआई-मुख्यालय (एफएसएसएआई वेबसाइट पर अपलोड करने के लिए)

File No.1-1715/FSSAI/Imports/2017 (Pt.1)

Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety and Standards Act,2006) (Imports Division)

FDA Bhawan, Kotla Road, New Delhi-110002

Dated, September, 2024

Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to FSSAI Notification of even no. 1-1715/FSSAI/Imports/2017 (Pt.1) dated 21st June 2024 (copy attached) issued in this regard, wherein it has now been decided to notify the Authorised Officer at an additional food import entry point as mentioned below for food import clearance till further orders.

S. No.	Port Name	Port Code	State/UT	Authorized Officer
1	LCS DARRANGA	INDRGB	ASSAM	Superintendent/Appraiser/Inspector/Examiner

(Sh. G. Kamala Vardhana Rao) CEO, FSSAI

Email: ceo@fssai.gov.in

To:- (For information and necessary action)

- 1. All Stakeholders for information and compliance
- 2. The Director General, DGFT for notification as food import entry points
- 3. Additional Director General (ICEGATE) abhinav.gupta@gov.in for information and needful action
- 4. MD & CEO NSDL
- 5. Pr. ADG, NCTC Mumbai rmcc-admn@gov.in
- 6. The Additional Director General, Risk Management Division, CBIC
- 7. Director(Customs), CBIC
- 8. Commissioner (Single window project, CBIC)
- 9. Director Eastern Region Office, FSSAI
- 10. CITO and FICS IT team FSSAI-HQ (For uploading on the FSSAI Website)

- 1. Executive Director (HR), FSSAI
- 2. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI

फ़ाइल संख्या 1-1715/एफएसएसएआई/आयात/2017 (भाग 1)

भारतीय खाद्य स्रक्षा एवं मानक प्राधिकरण

(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)

(आयात प्रभाग) एफडीए भवन, कोटला रोड, नई दिल्ली-110002

दिनांक, 53सितम्बर, 2024

अधिसूचना

विषय: एफएसएस अधिनियम 2006 की 25 धारा के साथ पठित धारा 47 (5) और एफएसएस (आयात) विनियम 2017 के विनियम 13(1) तहत प्राधिकृत अधिकारी की अधिसूचना।

एफएसएसएआई की अधिसूचना क्र. में 1-1715/FSSAI/Imports/2017 (Pt.1) दिनांक 21 जून 2024 (प्रतिलिपि संलम्म) में आंशिक संशोधन, जिसमें अब अगले आदेश तक खाद्य आयात मंजूरी के लिए नीचे उल्लिखित अतिरिक्त खाद्य आयात प्रवेश बिंदुओं पर प्राधिकृत अधिकारियों को सूचित करने का निर्णय लिया गया है।

क्रम संख्या	पोर्ट का नाम	पोर्ट कोड	राज्य/संघ राज्य क्षेत्र	प्राधिकृत अधिकारी
1	एलसीएस दरंगा	INDRGB	असम	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक

(श्री जी. कमला वर्धन राव) सीईओ, एफएसएसएआई

ईमेल: ceo@fssai.gov.in

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

- 1. सभी हितधारकों को सूचना एवं अनुपालन हेतु।
- 2. महानिदेशक, डीजीएफटी को खाद्य आयात प्रवेश बिंदु के रूप में अधिसूचना हेतु
- 3. अतिरिक्त महानिदेशक (ICEGATE) abinav.gupta@gov.in सूचनार्थ एवं आवश्यक कार्रवाई
- 4. एमडी एवं सीईओ एनएसडीएल
- 5. प्र. एडीजी, एनसीटीसी मुंबई rmcc-admn@gov.in
- 6. अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
- 7. निदेशक (सीमा शुल्क), सीबीआईसी
- 8. आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
- 9. निदेशक पूर्वी क्षेत्र कार्यालय, एफएसएसएआई
- 10. सीआईटीओ, एवम FICS IT टीम एफएसएसएआई-मुख्यालय (एफएसएसएआई वेबसाइट पर अपलोड करने के लिए

प्रतिलिपि सूचनार्थ:-

- 1. कार्यकारी निदेशक (एचआर), एफएसएसएआई
- 2. कार्यकारी निदेशक (अनुपालन नीति, टीआईसीडी, क्षेत्रीय कार्यालय), एफएसएसएआई

FileNo.1-1715/FSSAI/Imports/2017 (Pt.1)

Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety and Standards Act,2006)
(Imports Division)

FDA Bhawan, Kotla Road, New Delhi - 110002

Dated, 21 June, 2024

Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to FSSAI Notification of even no. 1-1715/FSSAI/Imports/2017 (pt.1) dated 03rd May 2024 (copy attached) issued in this regard, wherein it has now been decided to notify Authorised Officers at additional food import entry points as mentioned below for food import clearance till further orders.

S. No	Port Name	Port Code	State/UT	Authorised Officer
1.	ICD Balli	INBLO6	Goa	Superintendent/Appraiser/Inspector/Examiner
2.	LCS Bhitamore	INBTMB	Bihar	Superintendent/Appraiser/Inspector/Examiner
3.	LCS Sonbarsa	INSNBB	Bihar	Superintendent/Appraiser/Inspector/Examiner

(Sh. G. Kamala Vardhana Rao)

CEO, FSSAI

Email: ceo@fssai.gov.in

To:- (For information and necessary action)

- 1. All Stakeholders for information and compliance.
- 2. The Director General, DGFT for notification as food import entry points
- 3. Additional Director General (ICEGATE) abhinav.gupta@gov.in for information and needful action
- 4. MD & CEO NSDL
- 5. Pr. ADG, NCTC Mumbai rmcc-admn@gov.in
- 6. The Additional Director General, Risk Management Division, CBIC
- 7. Director(Customs), CBIC
- 8. Commissioner (Single window project, CBIC)
- 9. Director Eastern Region Office, FSSAI
- 10. Director Northern Region Office, FSSAI
- 11. CITO and FICS IT team FSSAI-HQ (For uploading on the FSSAI Website)

- 1. Executive Director (HR), FSSAI
- 2. Executive Director (Strategic Compliance, TICD, Regional Office), FSSAI

फ़ाइल संख्या 1-1715/एफएसएसएआई/आयात/2017 (भाग.1)

भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण

(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)

(आयात प्रभाग)

एफडीए भवन, कोटला रोड, नई दिल्ली - 110002

दिनांक,21 जून, 2024

अधिसूचना

विषय: एफएसएस अधिनियम 2006 की धारा के साथ पठित धारा 25 47 (5) और एफएसएस (आयात) विनियम 2017 के विनियम 13 (1) के तहत प्राधिकृत अधिकारी की अधिसूचना।

एफएसएसएआई की अधिसूचना क्र.में 1-1715/एफएसएसएआई/आयात/2017 (भाग.1) दिनांक 03 मई 2024 (प्रतिलिपि संलग्न) में आंशिक संशोधन, जिसमें अब अगले आदेश तक खाद्य आयात मंजूरी के लिए नीचे उल्लिखित अतिरिक्त खाद्य आयात प्रवेश बिंदुओं पर प्राधिकृत अधिकारियों को सूचित करने का निर्णय लिया गया है।.

क्रम संख्या	पोर्ट का नाम पोर्ट कोड	राज्य/संघ राज्य क्षेत्र	प्राधिकृत अधिकारी
1	आईसीडी बल्ली INBLO6	गोवा	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक
2	एलसीएस भिठमोर INBTMB	बिहार	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक
3	एलसीएस सोनबरसा INSNBB	बिहार	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक

(श्री जी. कमला वर्धन राव) सीईओ, एफएसएसएआई

ईमेल: ceo@fssai.gov.in

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

- 1. सभी हितधारकों को सूचना एवं अनुपालन हेतु।
- 2. महानिदेशक, डीजीएफटी को खाद्य आयात प्रवेश बिंदु के रूप में अधिसूचना हेत्
- 3. अतिरिक्त महानिदेशक (ICEGATE) abinav.gupta@gov.in को सूचना एवं आवश्यक कार्रवाई हेतु
- 4. एनएसडीएल के एमडी और सीईओ।
- 5. प्र. एडीजी, एनसीटीसी मुंबई rmcc-admn@gov.in
- 6. अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
- 7. निदेशक (सीमा शुल्क), सीबीआईसी
- 8. आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
- 9. निदेशक पूर्वी क्षेत्र कार्यालय, एफएसएसएआई
- 10. निदेशक उत्तरी क्षेत्र कार्यालय, एफएसएसएआई
- 11. सीआईटीओ, -एवम FICS IT टीम एफएसएसएआई-मुख्यालय (एफएसएसएआई वेबसाइट पर अपलोड करने के लिए)

प्रतिलिपि सूचनार्थ :-

- 1. कार्यकारी निदेशक (एचआर), एफएसएसएआई
- 2. कार्यकारी निदेशक (अनुपालन नीति, टीआईसीडी, क्षेत्रीय कार्यालय), एफएसएसएआई.

FileNo.1-1715/FSSAI/Imports/2017 (Pt.1)

Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety and Standards Act,2006)
(Imports Division)

FDA Bhawan, Kotla Road, New Delhi - 110002

Notification

Dated, 037 Mag 2024

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to FSSAI Notification of even no. 1-1715/FSSAI/Imports/2017 (pt.1) dated 07th March 2024 (copy attached) issued in this regard, wherein it has now been decided to notify Authorised Officers at additional food import entry points as mentioned below for food import clearance till further orders.

S. No.	Port Name	Port Code	State/UT	Authorised Officer
1.	Integrated Chennai Business Park (India) Private Limited (ICBPPL)- SEZ	INAIP6	Tamil Nadu	Dr. M. Kannan, Deputy Director

(Sh. G. Kamala-Vardhana Rao)

CEO, FSSAI

Email: ceo@fssai.gov.in

To:- (For information and necessary action)

- 1. All Stakeholders for information and compliance.
- 2. The Director General, DGFT for notification as food import entry points
- 3. Additional Director General (ICEGATE) abhinav.gupta@gov.in for information and needful action
- MD & CEO NSDL for integration to the SEZ-ICBPL for the referral of food BOEs for FSSAI clearance.
- 5. Pr. ADG, NCTC Mumbai rmcc-admn@gov.in
- The Additional Director General, Risk Management Division, CBIC
- 7. Director(Customs), CBIC
- 8. Commissioner (Single window project, CBIC)
- 9. Director Southern Region Office, FSSAI
- 10. Dr. M. Kannan, Deputy Director, Southern Regional Office, FSSAI
- 11. FICS IT team for making necessary changes in FICS

- 1. Executive Director (HR), FSSAI
- 2. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI
- 3. CITO, FSSAI-HQ (For uploading on the FSSAI Website)

FileNo.1-1715/FSSAI/Imports/2017(Pt.1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act,2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated.

March, 2024

Notification

Subject: Notification of Authorised Officers under Section 25 read with Section 47(5) of FSS Act, 2006 and Regulation 13(1) of FSS(Import) Regulation, 2017-Reg.

The Food Safety and Standards Act, 2006 requires the Food Safety and Standards Authority of India (FSSAI) to inter alia, regulate the import of food articles to ensure their safety.

- 2. To put in place a robust food regulatory framework at the points of entry to ensure the mandate of safe food imports in India, FSSAI has decided to review the Points of entry notified for food imports taking into the account the trend/volume of food import, testing facilities, and logistics infrastructure etc.
- 3. In light of the aforementioned considerations, it has been decided to notify Authorized Officers at only 155 specified Points of Entry for food import, as detailed in Annexure-I. Accordingly, FSSAI officials and Custom officials (any official of rank superintendent/Appraiser/Inspector/examiner) at all Airports/Ports/ICD/ SEZ/LCS mentioned in annexure-I are hereby notified from 01.04.2024 as Authorised Officers under Section 25 read with 47(5) of FSS Act 2006 and Regulation 13(1) of FSS(Import) Regulation, 2017 for the jurisdiction mentioned against each Airport/Port/ICD/LCS for food import clearance till further orders.
- 4. This notification is in supersession to all previous notifications/orders issued.

Digitally Signed by G. Kamala Vardhana Rao Date: 07-03-2024 16:46:51

Reason: Approved

(G. Kamala Vardhana Rao, IAS) CEO, FSSAI

Email: ceo@fssai.gov.in

To:

- The Director General, DGFT with a request to notify these 155 entry points as food import entry points as mentioned in Annexure 1.
- 2. The Additional Director General, Risk Management Division, Central Board of Excise and Customs (CBEC) for information and necessary actions.
- 3. Director (Customs), CBEC- for information and further necessary action,
- 4. Commissioner (Single Window Project, CBEC) to ensure food imports through these

150 Polis only, subsequent to DGFI notification and for further necessary action.

- 5. The Joint Secretary (Customs), jscus@nic.in
- 6. ADG (Systems) akhil.khatri@icegate.gov.in for information and needful action
- 7. MD & CEO NSDL for information and needful action.
- 8. Commissioner, (single window project, CBIC)
- 9. Pr. Additional Director General, NCTC, Mumbai.
- 10. Additional Director, ICEGATE, CBIC, New Delhi
- 11. Chief Technology Officer, IT Division FSSAI for making necessary changes in FICS.
- 12. All Regional Directors, FSSAI for compliance.

Copy:-

- 1. ED (HR), ESSAI
- 2. ED (RCD), FSSAI
- 3. Advisor (Standard), FSSAI
- 4. Head (Regulation), FSSAI
- 5. Advisor (QA), FSSAI
- 6. Head (Legal/GA), FSSAI All present Authorised Officials of FSSAI
- 7. CITO, FSSAI for uploading on the ISSAL website and for communicating by email to all FSSAI licensed and active Food Importers

. No	Port Name	Port	State/UT	Authorised Officer	DODT
	VISAKHAPATNAM INTERNATIONAL AIRPORT	INVTZ4	Andhra Pradesh	The state of the s	PORT
	ACC DELHI	INDEL4	Delhi	FSSAI Authorised Officer	Airpo
3	ACC GOA,DABOLIM	INGOI4	Goa	Superintendent/Appraiser/Inspector/Examine	-
4	AHMEDABAD AIR CARGO COMPLEX	INAMD4	Gujarat	FSSAI Authorised Officer	Airpo
5	BANGALORE AIRPORT	INBLR4	Karnataka	FSSAI Authorised Officer	Airpor
6	ACC MANGALORE INTERNATIONAL AIRPORT	INIXE4	Karnataka	FSSAI Authorised Officer	Airpoi
7	ACC COCHIN	INCOK4	Kerala	FSSAI Authorised Officer	Airpor
8	TRIVENDRUM AIR CARGO	INTRV4	Kerala	Superintendent/Appraiser/Inspector/Examiner	
9	KARIPUR(CALICUT)	INCCJ4	Kerala	Superintendent/Appraiser/Inspector/Examiner	Airpor
_	MAHA AIRPORT DEV CORP NAGPUR(SEZ MIHAN)	INNAG4	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	Airpor
-	ACC SAHAR	INBOM4	Maharashtra	FSSAI Authorised Officer	Airpor
_	ACC JANORI	INJNR4	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	Airpor
	AIR CARGO, SGRDJI AIRPORT, AMRITSAR	INATQ4	Punjab	Superintendent/Appraiser/Inspector/Examiner	Airpoi
	ACC CHENNAI	INMAA4	Tamil Nadu	FSSAI Authorised Officer	Airpoi
	HYDERABAD AIRPORT	INHYD4	Telangana	FSSAI Authorised Officer	Airpo
-	ACC KOLKATA	INCCU4	West Bengal	FSSAI Authorised Officer	Airpo
_	ACC MOPA GOA	INGOX4	Goa	Superintendent/Appraiser/Inspector/Examiner	Airpoi
-	ICD GUWAHATI (AMIN GAON)	INAMG6		FSSAI Authorised Officer	ICD ar
-	ICD PATPARGANJ	INPPG6	Delhi	FSSAI Authorised Officer	ICD an
-	ICD TUGLAKABAD	INTKD6	Delhi	FSSAI Authorised Officer	ICD ar
	ICD SABARMATI	INSBI6	Gujarat	FSSAI Authorised Officer	ICD ar
-	ICD ANKLESHWAR	INAKV6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD ar
_	ICD VADODARA/BARODA ICD TUMB	INBRC6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD an
-	ICD TUMB	INSAJ6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD ar
-		INWDH6		Superintendent/Appraiser/Inspector/Examiner	ICD an
-	ICD THAR DRY PORT ICD GARHIHARSARU	INSAU6	Gujarat	FSSAI Authorised Officer	ICD an
-	ICD SONIPAT	INGHR6	Haryana	FSSAI Authorised Officer	ICD an
-	ICD PATU	INBDM6	Haryana	FSSAI Authorised Officer	ICD an
\rightarrow	ICD REWARI	INPTL6	Haryana	FSSAI Authorised Officer	ICD an
-	ICD FARIDABAD	INREA6	Haryana	FSSAI Authorised Officer	ICD an
_	ICD PALWAL, BHAGOLA-JANAULI	INFBD6	Haryana	FSSAI Authorised Officer	ICD an
-	ICD SAMALKHA, PANIPAT	INPWL6	Haryana	FSSAI Authorised Officer	ICD an
-	ICD BARHI-SONIPAT	INDWN6	Haryana	FSSAI Authorised Officer	ICD an
_	ICD PIYALA	INBFR6	Haryana	FSSAI Authorised Officer	ICD an
-	ICD BANGALORE	INWFD6	Haryana Karnataka	FSSAI Authorised Officer	ICD an
-	ICD PITHAMPUR (INDORE)	ININD6		FSSAI Authorised Officer	ICD an
-	CD MALANPUR	INMPR6		Superintendent/Appraiser/Inspector/Examiner Superintendent/Appraiser/Inspector/Examiner	ICD an
_	CD MANDIDEEP	INMDD6			ICD an
_	CD DHANNAD	INDHA6		Superintendent/Appraiser/Inspector/Examiner Superintendent/Appraiser/Inspector/Examiner	ICD an
-	CD MIHAN (CONCOR)	INKPK6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner Superintendent/Appraiser/Inspector/Examiner	ICD an
_	CD BORKHEDI	INBOK6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD an
-	TELEGAON	INTLG6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and
-	CD MALIWADA		Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and
-	CD MULUND	INMUL6		FSSAI Authorised Officer	ICD and
46 1	CD JANORI			Superintendent/Appraiser/Inspector/Examiner	
	FS AMBAD	INNSK6		Superintendent/Appraiser/Inspector/Examiner	ICD and
_	CD LUDHIANA	INLDH6		Superintendent/Appraiser/Inspector/Examiner	ICD and
49 1	CD SAHNEWAL, GRFL	INSGF6		Superintendent/Appraiser/Inspector/Examiner	ICD and
50 10	CD CHOWPAYAL	INCPR6		Superintendent/Appraiser/Inspector/Examiner	ICD and
51 10	CD DHANDARI KALAN, PSWC	INDDL6		Superintendent/Appraiser/Inspector/Examiner	ICD and
	CD THAR DRY PORT, JODHPUR	INTHA6		Superintendent/Appraiser/Inspector/Examiner	promote section
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53 16 16 16 16 16 16 16 1	CD KATHUWAS ALWAR CD KANKAPURA(JAIPUR) CD IRUNGATTUKOTTAI CD CONCOR TONDIAPET CD TUTICORIN CD HOSUR CD HYDERABAD CD DADRI CD LONI FS STARTRACK DADRI CD PANKI, UP CD JUHI RAILWAY YARD KANPUR CD PAKWARA MORADABAD/MEERUT GML DADRI CD CFS ALBATROSS DADRI CD SANDKHEDA KASHIPUR CD MODINAGAR (Rori) EZ PARRY INFRASTRUCTURE COMPANY (P) LTD.	INBGK6 INCML6 INKKU6 INILP6 INTVT6 INTUT6 INSNF6 INDER6 INLON6 INSTT6 INPNK6 INFNK6	Rajasthan Rajasthan Rajasthan Rajasthan Tamil Nadu Tamil Nadu Tamil Nadu Tamil Nadu Telangana Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner Superintendent/Appraiser/Inspector/Examiner Superintendent/Appraiser/Inspector/Examiner FSSAI Authorised Officer	ICD and ICD an
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53 Id 16 16 16 16 16 16 16 16 16 16 16 16 16	CD KATHUWAS ALWAR CD KANKAPURA(JAIPUR) CD IRUNGATTUKOTTAI CD CONCOR TONDIAPET CD TUTICORIN CD HYDERABAD CD HYDERABAD CD DADRI CD LONI FS STARTRACK DADRI CD PANKI, UP CD JUHI RAILWAY YARD KANPUR CD PAKWARA MORADABAD/MEERUT GML DADRI CD CFS ALBATROSS DADRI CD SANDKHEDA KASHIPUR CD MODINAGAR (Rori) CZ PARRY INFRASTRUCTURE COMPANY (P) LTD. CZ SRI CITY SEZ (MULTI PRODUCT) CZ RAMKY PHARMA CITY INDIA LTD.	INBGK6 INCML6 INKKU6 INILP6 INTVT6 INTUT6 INTUT6 INSNF6 INDER6 INLON6 INSTT6 INPNK6 INKNU6 INKNU6 INKNU6 INKNU6 INKNU6 INMBD6 INCPL6 INAPL6 INHPI6 INMUZ6 INMUZ6 INTAS6 INTAS6	Rajasthan Rajasthan Rajasthan Rajasthan Rajasthan Tamil Nadu Tamil Nadu Tamil Nadu Telangana Uttar Pradesh Futtar Pradesh Uttar Pradesh Futtar Pradesh Uttar Pradesh Fandhra Pradesh Andhra Pradesh Andhra Pradesh Fandhra Pradesh Fandhra Pradesh Fandhra Pradesh	Superintendent/Appraiser/Inspector/Examiner Superintendent/Appraiser/Inspector/Examiner Superintendent/Appraiser/Inspector/Examiner FSSAI Authorised Officer	ICD and

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_	SEZ KIADB Mangalore	INMQK6	Karnataka	FSSAI Authorised Officer	ICD and S
	SEZ MANGALORE SPECIAL ECONOMIC ZONE	INMAQ6	Karnataka	FSSAI Authorised Officer	ICD and S
8		INCOK6	Kerala	FSSAI Authorised Officer	ICD and S
8.		INIDR6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and S
8		INKRM6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	SEZ
8	The state of the s	INPNV6	Maharashtra	FSSAI Authorised Officer	ICD and S
85		INPJN6	Maharashtra	FSSAI Authorised Officer	ICD and S
86		INCJJ6	Tamil Nadu	FSSAI Authorised Officer	ICD and S
	SEZ PEARL CITY FOOD PORT SEZ (CCCL INFRASTRUCTURE LIMITED)	INTNC6	Tamil Nadu	FSSAI Authorised Officer	ICD and S
	NDR SEZ	INNPK6	Tamil Nadu	FSSAI Authorised Officer	ICD and S
	SEZ CCL PRODUCTS (INDIA) LIMITED	IINSPC6	Telangana	FSSAI Authorised Officer	ICD and S
90		INNDA6	Uttar Pradesh	FSSAI Authorised Officer	ICD and S
	AN FTWZ LTD, Bulandshahar	INBUL6	Uttar Pradesh	FSSAI Authorised Officer	ICD and S
_	SEZ FALTA EPZ	INFLT6	West Bengal	FSSAI Authorised Officer	ICD and S
-	ICD Adani Kila-Raipur Ludhiana	INQRP6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and S
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_	SUTARKANDI	INSTRB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
96	HATISAR (DEOSIRI)	INHTSB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
97		INKGJB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
98	MANKACHAR	INMKCB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
_	GOLAKGANJ LCS	INGKIB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
100	RAXAUL LAND	INRXLB	Bihar	FSSAI Authorised Officer	LCS
101	JOGBANI	INJBNB	Bihar	Superintendent/Appraiser/Inspector/Examiner	LCS
102	MOREH	INMREB	Manipur	Superintendent/Appraiser/Inspector/Examiner	LCS
103	ZOKHAWTHAR LCS	INCHPB	Mizoram	Superintendent/Appraiser/Inspector/Examiner	LCS
104	DAWKI LCS	INDWKB	Meghalaya	Superintendent/Appraiser/Inspector/Examiner	LCS
105	DALU LCS	INDLUB	Meghalaya	Superintendent/Appraiser/Inspector/Examiner	LCS
106	MAHENDRAGANJ LCS	INMGHB	Meghalaya	Superintendent/Appraiser/Inspector/Examiner	LCS
107	ATTARI ROAD, AMRITSAR	INATRB	Punjab	Superintendent/Appraiser/Inspector/Examiner	LCS
108	LCS RAIL CARGO, AMRITSAR	INASR2	Punjab	Superintendent/Appraiser/Inspector/Examiner	LCS
109	AGARTALA	INAGTB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
110	LCS MANU	INMNUB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
111	KHOWAIGHAT	INKWGB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
112	SRIMANTAPUR LCS, SONAMURA	INSMPB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
113	NEPALGANJ	INNGRB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
114	NAUTANWA (SONAULI)	INSNLB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
_	GOURIPHANTA	INGAIB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
116	BARHNI	INBNYB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
117	BANBASA,CHAMPAWAT/UTTARAKHAND	INBSAB	Uttarakhand	Superintendent/Appraiser/Inspector/Examiner	LCS
-	PANITANKI	INPNTB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
-	PETRAPOLE LAND	INPTPB	West Bengal	FSSAI Authorised Officer	LCS
*****	CHAMURCHI		West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
121	CHENGRABANDHA RLY, STATION	INCBDB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
122	JAIGAON	INJIGB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
123	LCS FULBARI	INFBRB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
-	LCS LOKSAN	INCRXB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
-	HILI (WEST)			Superintendent/Appraiser/Inspector/Examiner	
-	GHAJADANGA	-		FSSAI Authorised Officer	LCS
_	KARIKAL	INKRK1	Pondicherry		Seaports
	KRISHNAPATNAM	INKRI1		FSSAI Authorised Officer	Seaports
-	KAKINADA SEA	INKAK1			Seaports
	VISAKHAPATNAM SEA	INVTZ1	Andhra Pradesh	FSSAI Authorised Officer	
-	GANGAVARAM PORT	INGGV1			Seaports
\rightarrow	MARMAGOA SEA	_	Goa		Seaports Seaports
-	KANDLA SEA	INIXY1	Gujarat		Seaports
-	HAZIRA PORT, SURAT	-			Seaports
_	MUNDRA	-			
-	SIKKA	INSIK1			Seaports Seaports
-	DEHEJ SEA				
-	PIPAVAB(VICYOR)				Seaports
-	PORBANDAR				Seaports
-	OLD MUNDRA				Seaports
-	NEW MANGALORE SEA				Seaports
-	KARWAR				Seaports
-	CUSTOM HOUSE COCHIN				Seaports
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-	NCH MUMBAI				Seaports
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-	PARADIP SEA		-		Seaports
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-	NAGAPATTINAM	-			Seaports
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-	CUSTOM HOUSE CHENNAI	-			Seaports
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-	CUSTOM HOUSE KOLKATA	-			Seaports
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